

Petition No.81/2022

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH

PUNE.

AT PUNE....

Shri.Shantinath Devappa Hukkeri ---- Petitioner

V/s.

Dunung Industries Pvt. Ltd.,

Through directors ---- Respondents

Objections to Second Committee Report on behalf of the Petitioner:

Herein the Objections to the Second Committee Report are as follows:

1]The Honorable Committee has only referred to the 7/12 extract produced along with the present Petition and has come to the erroneous conclusion that there are no fruit trees as averred in the Petition. The said observation is absolutely false erroneous and baseless. The Petitioner has produced the 7/12 extract in which it can clearly be seen that there are various fruit trees viz. Neem, awala, Chickoo, Cashewnuts, Jackfruit, Kokum, coconut, mango, Ramphal along with Soyabean and Sugarcane. There are also 722 trees of Curry leaves mentioned in the 7/12 extract.

The Committee has come to the said erroneous conclusion without paying visit to the petitioners land and verifying the number of fruits trees which are actually present on the land. This has occasioned into grave injustice to the Petitioner which please the Honorable Court may kindly note.

2] The Committee has come to the said erroneous conclusion that they are unable to ascertain income from crops without taking the 7/12 extract in consideration. The Petitioner has produced the 7/12 extract herein in which it can clearly be seen that there are a large number of Fruit trees in the petitioners land.

3] The Committee has come to the said erroneous conclusion without visiting the agricultural land in person that there are no trees in the quantity stated by the petitioner .Hence the report of the committee is false and baseless as it has neither visited the land of the petitioner nor considered the 7/12 extract for ascertaining the damages caused to the petitioner.

Hence in the interest of justice the petitioner prays the report of the committee is false and baseless and may kindly not be considered.

Place:Pune

Date : 07/12/2023

Abhulika
Adv. for Petitioner

म : * सदरची नोंद मोबाइल ॲप द्वारे घेणेत आलेली आहे

"या प्रमाणित प्रतीसाठी फी म्हणून १५/- रुपये मिळाले."
दिनांक :- 04/12/2023
सांकेतिक क्रमांक :-

Shivaji
(नाव :- अश्विनी शिवजी खेराडे)
तलाठी साझा :- केशव वडगावता :- हातकणंगले जि :- कोल्हापूर
क॥ वडगाव/मोज तासगाव
ना. हातकणंगले, जि. कोल्हापूर